


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 24/BB/ 2017	-	For filing rejoinder	Section-8 & 9 of I&B Code	STULZ-CHSPL (India) Pvt. Ltd. Vs. Teekays Interior Solutions Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	ASHISH BANJIA 97421 32241 For ABHISIT ATUR	OPERATIONAL CREDITOR	

2. SHASHI LEERTHI S.V
9200843474
Kumar & Bhat
Advocates

For Respondents



Counsel for petitioner is present. Counsel for respondent is present. Rejoinder is filed.
Both sides requested time.

List it on 08.11.2017 finally. No adjournment will be given.


MEMBER (J)


MEMBER (T)